

ITEM NO.64

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 513/2023

UMAR KHALID

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.218462/2023-EXEMPTION FROM FILING O.T. )

Date : 20-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. C U Singh, Sr. Adv.  
Mr. Trideep Pais, Sr. Adv.  
Ms. Sanya Kumar, Adv.  
Mr. N. Sai Vinod, AOR  
Mr. Sahil Ghai, Adv.  
Ms. Aparajitha Jamwal, Adv.  
Ms. Bidya Mohanty, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Tag with WP(Cr1.)No.470/2021.

(NIRMALA NEGI)  
COURT MASTER (SH)

(VIDYA NEGI)  
ASSISTANT REGISTRAR